

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4445  
ANSWERED ON:24.04.2008  
STRIKE BY AAI EMPLOYEES  
Chowdhury Shri Adhir Ranjan;Yerrannaaidu Shri Kinjarapu

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) Whether the employees Union of Airports Authority went on strike recently;
- (b) if so, number of flights affected as a result thereof;
- (c) Whether the passengers too had to face inconveniences because of the said strike;
- (d) if so, the details thereof; and
- (e) the preventive steps being taken to avoid such strikes by the employees of airports in the future?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

- (a) & (b) The Airports` Authority Employees Union (AAEU) went on non-cooperation movement from 11.03.2008 (midnight) to 12.03.2008. However, the flight operations remained largely unaffected during this period.
- (c) & (d) Due to the non-cooperation movement of AAEU, the passengers had to face minor inconveniences on account of drop in upkeep of airports, services at aerobridges, conveyor belts operations, etc. at some of the airports.
- (e) It has always been the endeavour of the Government to resolve issues amicably through dialogues. In this regard, Government have constituted a Tripartite Committee with the representatives of the Government, AAI Management and AAEU, which has been meeting periodically.